

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 17
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics India Ltd. & Ors. Applicant/petitioner

Order under Section 230-232

Order delivered on 26.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the RD & OL
For the ITD

Mr. Rishu Kant Sharma, Adv.
Mr. Ayush Yesudas & Ms. Tania Sharma, Adv.
Ms. Laxmi Gurung, Standing Counsel for ITD

ORDER

List this matter for hearing on **21.10.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

26.08.2020
Ritu Sharma